

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 115 of 2013 &**  
**IA No.378 of 2013**

**Dated : 21<sup>st</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Western Electricity Supply Co. of Orissa Ltd. .... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors** .... **Respondent(s)**

**Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan**  
**Mr. Hasan Murtaza**

**Counsel for the Respondent(s) : Mr. P.C.Sen**  
**Mr. Rutwik Panda for R-1**  
**Mr. Rajesh Kumar Das**

**ORDER**

The learned counsel for the Appellant has finished his arguments. He is directed to file his written notes on the issues on or before 30.07.2014 after serving copy on the other side.

Post the matter for the reply submissions of the Respondents on

**07.08.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/vg